

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP (IB) No. 1084/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH AUGUST, 2018, 10:30 A.M

Name of the Company	MSTC Ltd. -Vs- Sanjay Sureka		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Rahul Anndy. Adv.

MSTC
Ltd.

R. Anndy.
16/8/18

16-08-2018 - CP(IB) No.1084/KB/2018 – MSTC Ltd. Vs. Sanjay Sureka

O R D E R

The Ld. Counsel for the Applicant appears.

The CP No. 1084/KB/2018 is filed against the personal guarantor of the Corporate Debtor of CP No. 446/KB/2017. Hence, the CP No. 1084/KB/2018 is to be considered as CA in CP No. 446/KB/2017.

Issue notice to the Respondents. The Applicant to serve notice to the Respondents and file report accordingly.

The matter to come up for further consideration on 21-08-2018 and it is to be clubbed with the main CP No. 446/KB/2017.

Sd

(MADAN B GOSAVI)
MEMBER(JUDICIAL)